

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:728

ANSWERED ON:29.07.2010

COURT LANGUAGE

Ramasubbu Shri S.;Thamaraiselvan Shri R.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government of Tamil Nadu has sent any proposal to the Union Government for introduction of Tamil as the court language in the Madras High Court;
- (b) if so the details alongwith the action taken by the Union Government thereon; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

(a) Yes, Madam..

(b) & (c) The request of the Government of Tamil Nadu for introduction of Tamil as the Court language in the Madras High Court is being examined in consultation with the Chief Justice of India.